

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 12.04.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP65/13	TP52/16	Hearing	397/ 398	Ajay Kr.Jain & Another Vs sTech Vulcan Solutins (I) Pvt.Ltd & 6 others

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	AJAY K. JAIN	PETITIONERS	
2.	DEEPAK P. JAIN (P.C.S)	RESPONDENTS	

ORDER

1st petitioner is present in person. Heard him.
PCS for Respondents is present. Heard him.
For orders reserved.


12/4
member (J)


12/4
member (T)